

Joshi Committee Reports on TV Software

1935. SHRI KAPIL VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply to Unstarred Question 398 given in the Rajya Sabha on the 3rd May, 1985 and state by when Government propose to lay the full report of P. C. Joshi Committee on TV software on the Table of the House?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): The report of the Committee in question will be laid on the Table of the Sabha in the near future.

T.V. programmes sponsored by big multinationals

1936. SHRI KAPIL VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state what is Government's policy about big multinationals sponsoring T.V. programmes?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): Advertisements and sponsored programmes from foreign companies (including foreign multinationals) are not accepted by Doordarshan. However, advertisements and sponsored programmes from foreign airlines (except advertisements of chartered and non-scheduled services through India) are accepted.

Violations of rules regarding soft drink advertisements

1937. SHRI MUKHTIAR SINGH MALIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that soft drink advertisements over the All India Radio and T.V. do not display and do not explain the fact that they are 'artificially flavoured' and "contains no fruit juice";

(b) whether all such advertisements in magazines and newspapers also violate the rules on the subject; and

(c) what action Government propose to take to enforce the inclusion of the statutory notice in all printed advertisements and the advertisements on AIR and TV for compliance of this statutory provision?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) to (c) Soft drink advertisements over All India Radio and Doordarshan are in accordance with the provisions of Food Products Order 1955. Printing of newspapers and magazines including advertisements therein are in the private sector. In case of the erring advertisers/organisations, action can be taken under the law relating to the Food Products Order 1955 by the concerned authorities.

News agencies supplying national and regional news to AIR and Doordarshan

1938. SHRI RAJNI RANJAN SAHU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of news agencies which supply national and regional news to the All India Radio and the Doordarshan;

(b) the formula on which their subscription is fixed;

(c) whether the news agencies have asked for the revision of the formula;

(d) if so, the details of the revision asked for; and

(e) what action Government have taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) All India Radio and Doordarshan subscribers to four natio-